

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 930/2024

Mahesh Patel

..... Petitioner

Vs

State of MP

..... Respondent

MEMO OF PARTIES

Mahesh Patel

..... Petitioner

VERSUS

1. State of Madhya Pradesh

Through Principal Secretary/ Additional Chief Secretary,
Environment Forest and Climate Change,
Vallabh Bhawan, Bhopal, Madhya Pradesh, Pin Code: 462004
Phone: 0755-2441085
Email: acsforest@mp.gov.in; psforest@mp.gov.in

.....Respondent No. 01

2. Madhya Pradesh Pollution Control Board

Through its Member Secretary
E-5, Paryavaran Parisar, Arera Colony,
Bhopal, Madhya Pradesh, Pin Code: 462016
Email: ms-mppcb@mp.gov.in

.....Respondent No. 02

3. District Magistrate, Hoshangabad

Collectorate, Hoshangabad, Narmadapuram,
Madhya Pradesh, Pin Code: 461001
E-Mail: dmhoshangabad@nic.in

.....Respondent No. 03

4. Central pollution Control Board

Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Phone No.: 011-43102030
E-mail : mncb.cpcb@nic.in

.....Respondent No. 04

5. Ordnance Factory, Itarsi, District, Narmadapuram, M.P

Through its General Manager,
Ordnance Factory Itarsi,
Itarsi, Narmadapuram,
Madhya Pradesh, Pin Code: 461122
Email: ofi.ofb@nic.in

.....Respondent No. 05